

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, NEW DELHI

PUBLIC NOTICE NO. 46(RE-2001)/1997-2002
NEW DELHI, THE 5th NOVEMBER, 2001

Attention is invited to the item Code No.4403(v) in Table B of Schedule 2 of the Book Titled 'ITC(HS) Classifications of Export and Import Items, 1997-2002 (incorporating amendments made upto 31.8.1998) and as amended from time to time.

2. In exercise of the powers conferred under paragraph 4.11 of the Export & Import Policy 1997-2002, the Director General of Foreign Trade hereby allocates a quantity of 2000 Mts of "Sandalwood Chip Classes" for the export of the licensing year 2001-2002 and specifies the conditions and procedures to be followed in respect of sandalwood in the form of heartwood chips (upto 50 gms), mixed chips (upto 30gms), flakes (upto 20 gms) of the sandalwood classes (Jajpokal I Class, Jajpokal II Class, Antibagar, Cheria, Milvachilta, Basolabukni, Saw dust, Charred billets), sandalwood chips/powder, sandalwood dust obtained as waste after the manufacturing process and sandalwood in any other form as approved by the Exim Facilitation Committee in the Directorate General of Foreign Trade.

3. All such exports shall be permitted only against an Export Licence to be issued by the Director General of Foreign Trade.

4. The following procedures shall be followed by the exporters of the sandalwood chips:

- (i) Prospective exporters shall submit their application in the form given in Appendix 18 A with Appendix 1 A of the Handbook of Procedures, 1997-2002 within thirty days (30 days) from the date of issue of this Public Notice to the DGFT (Headquarters Office), Udyog Bhavan, New Delhi.
- (ii) The application shall be accompanied by the following documents:-
 - (a) A copy of the valid export order/irrevocable Letter of Credit from the foreign buyer;
 - (b) Exporters should submit copy of Legal Procurement Certificate(s) in their name issued by the Principal Chief Conservator of Forests of the concerned State showing the procurement and availability of Sandalwood with the exporter in the format as prescribed at Annexure I to this Public Notice.
- (iii) Application received within the stipulated period would be considered by the Exim Facilitation Committee on merit for issue of Export Licences for export of said items and shall be subject to any other condition including the conditions of :
 - (a) Quantitative ceilings

- (b) Minimum Export Price
 - (c) Size/weight stipulations in respect of heartwood chips not exceeding 50 gms., mixed chips not exceeding 30 gms and flakes not exceeding 20 gms of the sandalwood classes (Jajpokal I Class, Jajpokal II Class, Antibagar, Cheria, Milvachilta, Basolabukni, Saw dust, Charred billets).
 - (d) Sandalwood dust, obtained as waste after the manufacturing process, may be permitted for export under licence by manufacturer exporters of value added sandalwood handicrafts products and machine finished goods subject to a quantitative ceiling and such other conditions as may be prescribed
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- (iv) The permission to the eligible exporters for export of Sandalwood chips shall be issued by the Headquarter Office of DGFT only after the exporter produces the Certificate of Physical Verification of Stocks from the Regional Deputy Director (Wildlife) in case of Delhi/Mumbai/ Kolkata and Chennai or Deputy Conservator of Forests of the concerned territorial division.
 - (iv) At the time of issue of permission, the exporters shall produce the Original Legal Procurement Certificate complete in all respects of Sandalwood classes to D.G.F.T., Udyog Bhavan, New Delhi for verification.
 - (vi) Applications received after stipulated date will be entertained only if quota remains undistributed.
 - (vii) Applicants who have applied in terms of earlier Public Notice No.15 (RE-99)/97-20, dated 25.6.1999 should apply afresh with reference to this Public Notice.

(N. L. LAKHANPAL)
Director General of Foreign Trade

Copy to all concerned;
By Order etc.

(A.K. Srivastava)
Deputy Director General of Foreign Trade

(Issued from F.No.01/91/180/ 635/AM02/PC.III)

ANNEXURE I TO PUBLIC NOTICE NO. 46(RE-2001)/2001-02
DATED 5th NOVEMBER, 2001

FORMAT OF LEGAL PROCUREMENT CERTIFICATE

NO.

DATE:

The following quantities of Sandalwood were sold/delivered to M/s _____ in the auction sales held at different Government Sandalwood Depots of _____ Forest Department as detailed below:-

Date of auction/Sale	Date of confirmation	Name of success - full bidder/purchaser	Name of Depot	Amount realised in sale	Class of Sandal wood	Quantity of Sandalwood in tonnes.	Transit Pass/ permit No. & Date	Place of Transport.
1	2	3	4	5	6	7	8	9

PRINCIPAL CHIEF CONSERVATOR OF FORESTS